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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/95/2016

NAME OF THE PETITIONER(S) : Manoj Thomas & 2 others

NAME OF THE RESPONDENT(S) : Wimrock Granites Private Limited & 5 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari
Sanjeev Kumar
Mr Cibi Vishnu

Counsel for
Respondents

T.V.P. Sai Vihari

2. Rohan Rajasekaran
Jr.

Counsel for

Rohan

Rajacopal & Rajunatham
Advocates

Parties 1 - 3

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ORDER

Shri Rohan Rajasekharan, counsel for P1 to P3 present. Shri T V P Sai Vihari, counsel for respondents present. Counsel for petitioner submitted that settlement talks between the parties are at the final stage. Both the counsel sought some time to report the outcome of the same. Time extended at their request. Put up on 16.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)